श्री० शेर सिंह : अभी भी कुछ लोग ऐसे हैं जो रम नहीं पीते हैं। यह नहीं है कि सब रम पीते हैं, कुछ लोग उसके बगैर भी काम चलाते हैं। इस बारे में अध्ययन चल रहा है कि उन्हें ड्राई फ्रूट्स या लोकली पैदा होने वाली दूसरी चीजें दी जायं, जिससे ज्यादा गर्मी आ सके।

Proposal to issue 'Q' Certificates for Feature Films

*1117. DR. VASANT KUMAR PANDIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering a proposal to issue 'Q' (Quality) Certificates for feature films; and

(b) if so, what guidelines and directions have been given for selecting films of quality for issue of 'Q' Certificates?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The Board of Film Censors is considering the feasibility of awarding a quality 'rating' to films of merit. No final decision has yet been taken in the matter.

DR. VASANT KUMAR PANDIT: Recently, there has been a lot of concern in the nation with regard to the films that are being produced, about what are called 'formula films' or 'box office films', they get either 'A' or 'U' Certificate. The Censor Board does the negative exercise of granting either 'A' or 'U' Certificate. There has been a lot of confusion about this also as in the case of film *'Sholay'*, in which case, we do not know at what stage 'A' or 'U' Certificate was given. Now that the Government is considering a proposal to grant 'Q' rating certificates to films, it is going to be a positive exercise. Therefore, I would definitely like to know from the Minister, what norms they will follow for this. The present norms allow sex and violence in the films if the theme of the film requires that. My question is, whether the same norms will be followed by the Government or they will follow some new norms for this. Once the Government gives the certificate of quality rating, to a particular film, it must not only get national awards, but also benefit of exemption from entertainment tax from the State Government.

MR. SPEAKER: It is a question-cum-suggestion.

DR. VASANT KUMAR PANDIT: I would like to know whether all these things will be considered while fixing up the norms for granting of 'Q' rating certificates to films.

SHRI L. K. ADVANI: As I have already stated, this proposal is under consideration. The proposal has emanated from the Board itself. The Censor Board at its meeting at Madras in December, thought of this exactly on the lines the hon. Member has indicated viz., that the function of the Censor Board should not be just negative, and whether it can do anything to contribute positively to the production of better films. Later on, they had a meeting with me only last month and they presented a small note to me for consideration. That note is at the moment being examined from all points of view, from the legal point of view also. Besically the function of the Board is negative. But if a proposal of this kind can contribute to the production of good healthy cinema, good entertainment, good education, the Government would certainly be willing to consider that.

DR. VANSANT KUMAR PANDIT: I would like to know whether the Government will assure the House that they will finalise the proposal as expeditiously as possible so as to remove the misconceptions and misgivings which we are having on the present policy of the Censor Board so that the cinematographic world can really produce quality films as soon as possible.

SHRI L. K. ADVANI: We would like to take a decision on this early. I have suggested to the Members of the Censor Board that a debate be initiated on this particular point of quality rating in the industry, in the film world. Some kinds of comments—postive as well as negative—are already available.

श्री हुकम चन्द कछवाय : मंत्री महोदय ने अभी प्रश्न के उत्तर में एक बात कही है कि अच्छी फिल्मों को पुरस्कार देने की संभावना पर विचार किया जा रहा है लेकिन यह अन्तिम रूप कब तक ले लेगा इस का उल्लेख उन्होंने नहीं किया है। मैं यह जानना चाहता हूं कि यह विचार करना कब से प्रारंभ किया है और उन को इस बात की जानकारी है कि फिल्मों में जितने ऐक्टर और हीरो काम करते हैं वे एक एक फिल्म में काम करने का पचास पचास लाख रुपया लेते हैं ? क्या इस पर भी कोई प्रतिबन्ध लगाने का उन का विचार है ? फिल्मों में सेक्स भरा हुआ न हो इस का कठोरता से पालन किया जाय और उद्दम तोड़ फोड़ मारपीट जिस से लोगों को ऐसा करने के लिए प्रोत्साहन मिलता है फिल्मों में न हो, इस पर सख्ती से अमल किया जाय क्या ऐसा आदेश वह देंगे और ऐसी जो भी फिल्म बने जिस में इस प्रकार का जरा भी हिस्सा हो, उन फिल्मों को सेंसर बोर्ड सिर्टीफिकेट न दे क्या ऐसा स्पष्ट आदेश उन का है ?

श्री लाल कृष्ण आडवाणी : प्रश्न क्वालिटी फिल्म के बारे में है और पूछा गया है कि कब यह विचार शुरू हुआ है। मार्च के महीने में सेंसर बोर्ड से मेरी बातचीत हुई है और मार्च के महीने में ही उन्होंने एक नोट मुझे दिया है। उन्होंने यह भी जिक्र किया है कि इस फिल्म जगत के बाकी लोगों से इस के बारे में बहस करेंगे और फिर निर्णय जल्दी होने की संभावना है।

चौधरी बलबीर सिंह : क्या मन्त्री जी बतायेंगे कि उनके आने के बाद, फिल्मों में भारतीय सभ्यता की झलक नजर आए, उसके लिए क्या कदम उठाए गए हैं ? अभी तक जो फिल्में बन रही हैं उनमें विदेशी, मगरबी सभ्यता पूरी तरह से हावी है, सेक्स इस ढंग से दिखाया जा रहा है कि हमारे बच्चों का जो निर्माण होना चाहिए वह खत्म होने वाला है। भारतीय सभ्यता के मंत्री जी भी प्रतीक हैं इसलिए फिल्मों में भारतीय सभ्यता की झलक नजर आए उसके लिए क्या ठोस कदम उठाये जायेंगे ?

श्री लाल कृष्ण आडवाणी : सरकार फीचर फिल्म नहीं बनाती है, डाक्यूमेंटरी, शार्ट फिल्में बनाती है और माननीय सदस्य ने जो सवाल पूछा है उस दृष्टिकोण को सामने रखकर वह बनाई जाती हैं। क्वालिटी रेटिंग का जो प्रोजल है वह भी शायद इस दृष्टिकोण से अच्छी फिल्में बनाने में सहायक होगा।

हिन्दुस्तान जिंक लिमिटेड, उदयपुर का फास्फोरिक अम्ल संयंत्र

*1118. **श्री एस० एम० सोलंकी** : क्या इस्पात और खान मंत्री निम्नलिखित की जानकारी देने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान जिंक लिमिटेड के फास्फोरिक अम्ल संयंत्र ने कार्य करना शुरू कर दिया है ;

(ख) यदि हां, तो इसकी अधिष्ठापित क्षमता क्या है और इसमें इस समय फास्फोरिक अम्ल का दैनिक और प्रति माह उत्पादन कितना है ;

(ग) इस समय फास्फोरिक अम्ल का उत्पादन करने के लिये सल्फ्यूरिक अम्ल की कितनी मात्रा की आवश्यकता है और हिन्दुस्तान जिंक लिमिटेड द्वारा सल्फ्यूरिक अम्ल की कुल कितनी मात्रा प्रतिदिन उत्पादित की जा रही है, और

(घ) फास्फोरिक अम्ल के विपणन के लिये हिन्दुस्तान जिंक लिमिटेड द्वारा क्या मानदंड निर्धारित किये गये हैं और इसके लिए निर्धारित किया गया मूल्य क्या है ?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a), to (d). A statement is laid on the Table of the House.

Statement

(a) The Phosphoric Acid Plant of Hindustan Zinc Limited at Debari (near Udaipur) is under trial runs since the last week of January, 1979.

(b) The installed capacity of the Phospheric Acid Plant is 26,000 tonnes per annum at 10 per cent P_2O_5 During the first year of its operation, the plant is expected to produce at an average of about 52 tonnes per day and 1300 tonnes per month on an estimated working of 300 days per year.

(c) 141 tonnes of sulphuric acid will be required daily to sustain the current production of phosphoric acid. The present level of sulphuric acid production at the Sulphuric Acid Plant at Debari is about 180 tonnes per day which is expected to increase by about 60 MT per day within the next 3-4 months.

(d) The Hindustan Zinc Limited has entered into a Ten Year Sales